

CCA-07/02

in

OA No. 1438/01

07.07.03

Hon' Mr. D.R. Tiwari, A.M.

None for the parties.

Adjourned to 31.07.03.

Deena
A.M.

Neelam/

31.7.03

Hon. Mr. K.K. Srivastava, A.M.

Hon. Mrs. Meera Chhibber, J.M.

Heard Sri Pankaj Srivastava, B.H. of
Sri S. Mandhyan, learned counsel for
applicant and Sri N.P. Singh, learned
counsel for respondents.

Sri N.P. Singh submits that the
order of this Tribunal passed in
OA No. 1438/01 has been complied with
as ^{it is apparent} ~~appears~~ from perusal of order of
Respondents dated 4.3.02 (Annexure-2 to the
counter).

Counsel for applicant has accepted
the position. No case of contempt is
made out. The contempt petition is
rejected and the notices issued are
discharged.

J.M.

J.M.

a

A.M.